

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2324

ANSWERED ON:04.12.2001

BACKLOG CARRIED FORWARD VACANCIES RESERVED FOR SCS/STS/OBCS

SHAMSHER SINGH DULLO

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether `backlog/carried forward vacancies` reserved for SCs, STs and OBCs are required to be treated as a separate and distinct group as provided under Article 16(4)B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in a year;

(b) if so, the `backlog/carried forward vacancies` ascertained as per para 5 of the DOPTOM No.36012/2/96-Est.(Res.) dated 2nd July, 1997 in respect of SCs, STs and OBCs in Group A, B, C and D categories of service as on 29th August, 1997, in his Ministry when Special Recruitment Drives etc. for filling such vacancies were stopped;

(c) the backlog vacancies filled during the last four years and those which remained unfilled, year-wise; and

(d) the fresh vacancies/posts accrued to reserved classes in all categories of posts during the last four years as per post based rosters?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a) to (d): The information is being collected and will be laid on the Table of the Sabha.